

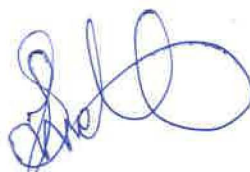
**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 10th September, 2020.

No. LJ(B). 53/93/Pt/94— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Jaintia Hills District with effect from 01.08.2020 and until further orders:

<i>SI. No</i>	<i>Name of the officers</i>	<i>Designation</i>
1.	SHRI.EDWIN SUTONG	JE, PWD, NEC Division
2.	SHRI.DAWANSUK LATHONG	Head Master, Rymbai Govt. Secondary School
3.	SHRI. KEENLY DKHAR	AE, PWD (NEC), EJHD
4.	SHRI. KMEN DKHAR	Principal, Sanshnong Sec. School
5.	SHRI.S.KUNDU	Assistant Agriculture Inspector, Khliehriat
6.	SHRI.MARRYNGKAT SYNGKON	Asst. Engineer, PWD, (NEC)



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

Memo. No. LJ(B). 53/93/Pt/94-A Dated Shillong the 10th September, 2020

Copy forwarded to:- /

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to letter No.EJHD/GEN-7/COVID-19/2020/Pt.II/Vol.III/527 Dtd. 9th September, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.